- (a) whether it  $i_s$  a fact that Shri Yusuf Patel, a well known smuggler who was formally detained under MISA and COFEPOSA has again been issued a gun licence by the Delhi Police;
  - (b) if so, when the application was made;
- (c) whether any recommendation has been made by the Lt. Governor of Delhi or his officers on this application; if so, the details thereof; and
- (d) the reasons for revoking the earlier order and re-issue of the gun licence to Shri Yusuf Patel?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA): (a) to (d) The Revolver licence of Shri Yusuf Patel was revoked by the Deputy Commissioner of Police (Licencing) in January, 1980. The Lieutenant Governor, the Appellate Authority under the Arms Act, heard an appeal filed by Shri Yusuf Patel in February, 1980 under Section 18 of the Arms Act and held that there was no valid ground under which the arms Hcence of Shri Patel could be revoked. The order of the Deputy Commissioner (Licencing) was thus set aside.

## मुरादाबाद में ग्रवंध बमों ना निर्माण

1513. श्री कलराज मिश्राः क्या मृह मंत्री यह बताने की कृपा करेंगें कि:

- (क) क्या सरकार का ध्यान 17 नत्रम्बर, 1980 के 'हिन्दुस्तान टाइम्स' में प्रकाणित इस ग्राणय के समाचार की ग्रोर दिलाया गया है कि मुरादाबाद (उत्तर प्रदेश) में ग्रवैध बम निर्माण करने वाले एकक के पाकिस्तान के साथ संबंध हैं; ग्रौर
- (ख) यदि हां तो इस संबंध में इयोरा क्या है?

# Manufacturing of illegal bombs in Moradabad

- 1513. SHRI KALRAJ MISHRA: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) whether Government's attention has been drawn to a report published in the Hindustan Times of the 17th November, 1980, to the effect that illegal bomb manufacturing unit in Moradaba,j (U.P.) has links with Pakistan; and
- (b) if so, what are the details in this degard?

गृह मत्रालय में राय मत्री (श्री योगेन्द्र मकवाणा): (क) श्रीर (ख) उत्तर प्रदेश सरकार से सूचना की प्रतीक्षा है श्रीर इसे सदन के पटल पर रख दिया जाएगा।

t[THE MIN'STER OF STATE IN" THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA): (a) and (b) The information is awaited from the State Government of Uttar Praclesh and will be laid on the Table of the House.]

#### Industrial Projects in West Bengal

- 1514. SHRIMATI KANAK MU-KHERJEE: Will the Minister *of* INDUSTRY be pleased to state:
- (a) the particulars. of the industrial projects whose blue.prints have been prepared by the Government of Wegt Bengal and submitted for the Centra'l Government's approval this year;
- (b) the particulars of the project\*
  If which have been cleared by the Centre; and
  - (c) the particulars of the projects which have not yet been cleared by the Centre giving the reason<sub>s</sub> for their non-clearance?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRY (SHRI P. A. SANGMA): (a) to (c) The j Sixth Five Year Plan (1980-85) is under formulation and as such the

t[ ] English translation.

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details of the industrial development programme in the country, including those in the State of West Bengal, during this Five Year Plan period have not as yet been finalised. How. ever, the State Government of West Bengal have a proposal for the setting up of a Petro-Chemical Complex at Haldia. This would require the clearance of an Inter-Ministerial Group which has been constituted especially to examine the State Government's report for this proposal. The State Government also proposes to build Coke oven replacement battery No. 5 in Durgapur Projects. But the provisions of Plan Outlays for the various on-going or new schemes; are yet to be finalised.

## **Association of Arm Services in** purchase missions

## 1515. SHRI JASWANT SINGH; SHRI HARISHANKAR BHABHRA:

Will the Minister of DEFENCE be pleased to state:

- (a) what representation is given to the user, Arm Service sent abroad on missions to negotiate acquisition of new Arms and equipment;
- (b) whether any norms have been followed by Government for this purpose; and
- (c) if so, what are the details there,

THE MINISTER Op STATE IN THE MINISTRY OF DEFENCE (SHRI SHIVRAJ V. PATIL): (a) to (c) Depending upon the nature of the negotiations to, be conducted adequate representation is given to the technical experts from the User Arm Service on missions sent abroad.

No fixed norms have been laid down. The Government decide the composition in esach case in the best interest of the purpose for which the mission is sent.

#### **American Naval Power**

### 1516. SHRI JASWANT SINGH: SHRI HARISHANKAR BHABHRA:

Will the Minister of DEFENCE be 1 pleased to state:

- (a) whether Government are aware that the largest ever concentration, of American Naval Power now patrols the Arabian Sea off the straits of Hormuz; and
- (b) if so the long and short term ramifications of this development for the country?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI SHIVRAJ V. PATEL): (a) Government are aware that there has been an increase in the number of U.S. Naval Ships operating in the Indian Ocean/Arabian Sea i<sub>n</sub> the recent months.

(b) India has consistently opposed military presence of big Powers in the Indian Ocean. We are also working with other non-aligned littoral and hinterland states to preserve the concept contained in the UN Resolu. tion of 1971 which envisages the elimination of big Power sence from the Indian military pre-1 Ocean.

## उपनी ल अल्य सचकांक का एनः समायोजन

1517 श्री लाल कृष्ण ग्राडवाणी : श्री जगदीश प्रसाद माध्रर:

क्या श्रम मंत्री यह बताने की कृपा करेंगे कि :

- (क) क्या यह सच है कि उपभोक्ता मृत्य सुचकांक को सात ग्रंकों में बढाकर पून: समायोजित करने के प्रस्ताव पर सरकार द्वारा हाल में विचार किया गया था और क्या सरकार ने इस स्वीकार नहीं किया था:
- (ख) यदि हां, तो प्रस्ताव का व्योरा क्या है और इसे अस्वीकार किये जाने के कारण क्या हैं; श्रीर